

Sl. No.	Name of Hospital	State
18.	Vizianagaram	Andhra Pradesh
19.	Korba	Chhattisgarh
20.	Buti-bori	Maharashtra
21.	Lalru, SAS Nagar	Punjab
22.	Tuticorin	Tamil Nadu
23.	Kashipur	Uttarakhand
24.	Firozabad	Uttar Pradesh
25.	Siliguri	West Bengal
26.	Deoghar	Jharkhand

**Statement-II**

*Details of funds allocated in respect of new ESI hospitals and dispensaries*

(₹ in crores)

Sl. No.	Name of project	Sanctioned amount/ funds allocated
1.	100 Bedded ESIC Hospital at Raipur, Chhattisgarh	79.73
2.	100 Bedded ESIC Hospital at Korba, Chhattisgarh	56.31
3.	100 Bedded ESIC Hospital at Doddaballapur, Karnataka	81.38
4.	100 Bedded ESIC Hospital at Udaipur, Rajasthan	77.79
5.	100 Bedded ESIC Hospital at Angul, Odisha	64.47
6.	100 Bedded ESIC Hospital at Haldia W.B	57.17

*Note:* Funds have not been allotted in respect of remaining new hospitals.

**Hospital proposals pending before ESIC in Karnataka**

1076. SHRI OSCAR FERNANDES: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether a proposal is pending before the Employees' State Insurance Corporation (ESIC) to commission four hospitals at Shivamoga, Koppal, Bellari and Bidadi in Karnataka; and

(b) if so, the status of each hospital proposal?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) and (b) No, Sir. The proposal is not pending in ESIC. The Labour Department, Government of Karnataka has been requested by ESIC to submit the proposal for all these hospitals as per approved norms.

#### **Social security scheme for artisans**

1077. SHRI MAJEED MEMON: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) whether any suggestion was made to explore ways to transfer the wages directly to the bank accounts of the artisans through Direct-Benefit Transfer (DBT), if so, the details thereof;

(b) whether Government proposes to classify artisans as skilled labourers for the purpose of wage and other benefits; and

(c) whether Government is considering to expand the ambit of social security schemes for the artisans, if so, whether there are any budgetary provisions for the same?

THE MINISTER OF STATE OF THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI GIRIRAJ SINGH): (a) Khadi artisans are self-employed artisans of the Khadi and Village Industry (V.I.) Institutions. To protect the interest of artisans, Khadi and Village Industries Commission (KVIC) has issued directions to all Khadi Institutions to ensure payment of wages directly into Aadhaar Seeded bank account of artisans. KVIC is releasing Market Development Assistance incentives to Khadi artisans and Khadi Institutions through a DBT Portal directly into their Aadhaar Bank Accounts.

(b) Khadi Artisans are self-employed entrepreneurs and earn their wages based on the quantum of production of spinning and weaving etc. done by them. Though these artisans are skilled, their working norms are flexible and therefore their earnings vary. Therefore, these artisans are not comparable with skilled labourers of private sector. The earnings of the artisans is commensurate to the work done by them.

(c) Government is implementing the Aam Aadmi Bima Yojana (AABY) (earlier known as Khadi Karigar 'Janshree Bima Yojana' which was merged with Aam Admi Bima Yojana *w.e.f.* 1.1.2013) through KVIC in association with the Life Insurance Corporation of India (LIC) to provide insurance cover to Khadi artisans against normal and accidental death and disability. Under AABY, the Khadi Artisans belonging to the age group of 18 to 59 years are provided insurance cover for the following: